

[Shri Vasudevan Nair]

of these big companies. I can give more such instances how wrong things are being done in this Ministry, by this Government and foreign exchange is being wasted. So, Sir, instead of talking about this kind of canalisation and in actual practice being influenced by powerful vested interests and valuable foreign exchange being wasted and failing to explore new markets and pushing up our exports, things to-day are going to pieces. We are in a very pitiable position and Government has to take certain basic decisions in this matter and I would like to repeat that one of the basic decisions should be the nationalisation of export and import trade. Canalisation of import of certain commodities cannot substitute the nationalisation of import and export trade. And such other steps also to organise the industry in the country on a new basis for the production of items of export have to be taken. I have no time to go into these details. All these things have to be given a new look, an entirely new look. Also a departure is what is called for, not tinkering here and there. That is what I have to suggest to this Government.

MR. DEPUTY-SPEAKER: Mr. S. M. Krishna.

SHRI P. K. DEO (Kalahandi): You cannot intrude into private member's time.

MR. DEPUTY-SPEAKER: There is still half a minute.

SHRI S. M. KRISHNA (Mandya): The approbations for the Minister...

MR. DEPUTY-SPEAKER: You can continue next time. Before we take up Private Member's business, the hon. Home Minister wants to make a statement.

SHRI LOBO PRABHU (Udipi): I have to speak from my Party.

MR. DEPUTY-SPEAKER: I know, but before we take up the Private Members' business the Home Minister wants to make a statement.

SHRI P. K. DEO: He is not a private member.

16.03 hrs.

STATEMENT RE: PERSONS REPORTED MISSING FROM AMONG DEMONSTRATORS OF 6TH APRIL, 1970

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): Mr. Deputy Speaker, Sir, some Members wanted to know about the position of persons reported to be missing from among those who participated in the demonstration in New Delhi on April 6, 1970. I am informed that a list of 134 missing persons, including 3 women, was furnished to the Delhi Administration. A special cell was set up for making all out efforts to trace the missing persons. So far 67 persons have been traced and their whereabouts have been intimated to the SSP Office. All the three women have been traced. The Party Office has been requested to furnish more descriptive details regarding the remaining persons.

AN HON. MEMBER: What about children?

SHRI Y. B. CHAVAN: I have not got the full list of names.

श्री रवि राय (पुरी) : बहुत से बच्चे भी गुम हो गये थे । उन के बारे में भी पता लगाया जाये ।

श्री यशवन्तराव चव्हाण : अगर माननीय सदस्य उन के नाम आदि दे दें, तो मैं उन के बारे में पता लगा कर बताऊंगा ।

16.04 hrs.

MR. DEPUTY SPEAKER: Now we take up Private Members' business.

SHRI MADHU LIMAYE.
REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL*
(INSERTION OF NEW SECTIONS 77A AND
168A)

श्री मधु लिमये (मुंजर) : मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951 में

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